

of the order of Rs. 6932 crores in the Central Sector.

Book Stalls at Delhi Railway Stations in Delhi

1328. SHRI GANGA CHARAN LODHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether any quota has been fixed for allotment of book stalls and other stalls at railway stations to unemployed graduates and handicapped persons;

(b) if so, the details thereof;

(c) whether some stalls at New Delhi/Delhi/Nizamuddin/Railway Stations and Baroda House have been allotted to the contractors who do not come under the aforesaid quota; and

(d) if so, the details of the contracts awarded during the last three years to run these stalls; station-wise name of the contractors on these stations and the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). No quota as such has been fixed either for unemployed graduates or handicapped for allotment of book stalls on the Railways. However, for new book stalls contracts, only Cooperative Societies of actual workers/vendors and Cooperative Societies of unemployed graduates, their partnership firms and individual unemployed graduates are eligible for allotment.

(c) No, Sir. The stalls have been allotted to eligible categories only.

(d) Does not arise.

Loan Licencing System for Manufacture of Drugs and Pharmaceuticals

1329. SHRI M.V. CHANDRA SHEKARA MURTHY: SHRI V. SREENIVASA PRASAD:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government had set up an expert committee to examine the loan licencing system for the manufacture of drugs and pharmaceuticals;

(b) if so, whether the committee has submitted its report; and

(c) if so, when the recommendations of the committee will be implemented and if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c). Yes, Sir. The matter is under consideration of Government and a decision in this regard will be announced shortly.

[*Translation*]

Delhi-Gorakhpur air service

1330. SHRI HARIKEWAL PRASAD: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is a proposal to provide the Delhi-Gorakhpur air service on a regular basis;

(b) if so, when;

(c) whether Kushinagar, Uttar Pradesh is proposed to be linked with air service with a view to provide facilities to tourists; and